

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN STARRED QUESTION NO 1753
TO BE ANSWERED ON 21.12.2022

POCSO courts in the country

1753: Prof. Manoj Kumar Jha:
Smt. Priyanka Chaturvedi:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to State:

- (a) The number of POCSO courts, State-wise and district-wise details thereof;
- (b) The details of the progress made by POCSO courts in last five years;
- (c) The number of POCSO courts that have Video Conferencing system, State-wise details;
- (d) The number of Judicial Magistrate courts that are equipped with audio-video facilities for recording statements of child victims under POCSO, State-wise details thereof;
- (e) The number of POCSO courts that have been equipped with vulnerable witness safeguards;
- (f) The number of special courts that have appointed Special Public Prosecutors, State-wise and gender-wise details; and
- (g) The number of courts that have female judges handling POCSO cases, State-wise details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a)&(b) Department of Justice is implementing a Centrally Sponsored Scheme for setting up 1023 Fast Track Special Courts (FTSC) including 389 exclusive POCSO Courts (e-POCSO) for disposal of pending cases of rape and POCSO Act since October 2019. As of 31/10/2022, 733 FTSCs including 413 exclusive POCSO Courts are functional in 28 States/UTs which have disposed of more than 124000 cases. Details of State-wise number of Functional FTSCs and exclusive POCSO Courts is placed at **Annexure-I**.

(c) to (e) Information is not maintained centrally.

(f) As per the information received from National Commission for Protection of Child Rights(NCPCR), information on Special Public Prosecutors (SPPs) in State/UTs as on November 2022 is at **Annexure-II**.

(g) Information is not maintained centrally.

ANNEXURE-I**STATEMENT REFERRED TO IN PART (A) – (B) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO. 1753 FOR 21.12.2022 REGARDING “POCSO COURTS IN THE COUNTRY” ASKED BY PROF. MANOJ KUMAR JHA: SMT. PRIYANKA CHATURVEDI INDICATING DETAILS OF STATE-WISE NO. OF FUNCTIONAL FTSCS AND EXCLUSIVE POCSO COURTS**

S.no	State/UT	Functional courts	
		FTSCs including e POCSO	e POCSO
1.	Chhattisgarh	15	11
2.	Gujarat	35	24
3.	Mizoram	3	1
4.	Nagaland	1	0
5.	Jharkhand	22	16
6.	Madhya Pradesh	67	57
7.	Manipur	2	0
8.	Haryana	16	12
9.	Chandigarh	1	0
10.	Rajasthan	45	30
11.	Tamilnadu	14	14
12.	Tripura	3	1
13.	Uttar Pradesh	218	74
14.	Uttarakhand	4	0
15.	Delhi	16	11
16.	Meghalaya	5	5
17.	J&K	4	2
18.	Punjab	12	3
19.	HimachalP	6	3
20.	Telangana	34	0
21.	Andhra Pradesh	14	14
22.	Bihar	45	45
23.	Assam	17	17
24.	Maharashtra	33	18
25.	Karnataka	28	17
26.	Kerala	28	14
27.	Odisha	44	23
28.	Goa	1	1
	Total	733	413

Annexure- II

**STATEMENT REFERRED TO IN PART (F) – (G) OFRAJYA SABHA
ADMITTED UNSTARRED QUESTION NO. 1753 FOR 21.12.2022
REGARDING “POCSO COURTS IN THE COUNTRY” ASKED BY
PROF. MANOJ KUMAR JHA: SMT. PRIYANKA CHATURVEDI
INDICATING INFORMATION ON SPECIAL PUBLIC PROSECUTORS(SPPS)
IN STATE/UTS AS ON NOVEMBER 2022**

Sl. No.	State/ UTs	Total Number of SPPs	Number of SPPs Exclusively dealing POCSO Cases
1	A&N Island	4	0
2	Arunachal Pradesh	8	8
3	Assam	27	16
4	Bihar	48	44
5	Chhattisgarh	19	14
6	Chandigarh	-	-
7	Dadar & Nagar Haveli	0	0
8	Daman & Diu	2	0
9	Delhi	30	11
10	Goa	1	1
11	Gujarat	47	47
12	Haryana	-	-
13	Himachal Pradesh	35	3
14	Jammu & Kashmir &Laddakh	23	3
15	Jharkhand	11	10
16	Karnataka	33	33
17	Kerala	41	31
18	Lakshadweep	1	1
19	Madhya Pradesh	-	-
20	Maharashtra	59	33
21	Manipur	9	0
22	Meghalaya	13	6
23	Mizoram	8	1
24	Odisha	40	28
25	Puducherry	2	0
26	Punjab	-	-
27	Rajasthan	104	57
28	Sikkim	8	-
29	Tamilnadu	35	16
30	Telangana	40	27
32	Tripura	-	-
33	Uttar Pradesh	297	217
34	Uttarakhand	10	11
34	West Bengal	*	0
	Total	955	618

Note: * Information not provided

